

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8563 OF 2001

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. SRI GANGANAGAR BOTTLING CO.

Respondent(s)

(With office report)

WITH

Civil Appeal NO. 3417-3425 of 2002

(With application for ex-parte stay and c/delay in re-filing appeal and permission to place addl. documents on record and c/delay in filing rejoinder and with office report)

Civil Appeal NO. 4398 of 2003

(With application for ex-parte stay and c/delay in filing appeal)

Date: 14/11/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. K. Radhakrishnan, Sr.Adv.

In all the

Ms. Binu Tamta,Adv.

Appeals

Mr. T.A. Khan,Adv.

Mr. Ajay Sharma,Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s) Mr. Vijay Hansaria, Sr.Adv.

In CA 8563/01 Mr. Sunil Kumar Jain,Adv.

For Respondent(s) Mr. Josphe Vellapally, Sr.Adv.

No.2 in Mr. Tarun Gulati,Adv.

CA 3417-3425/02 Mr. Raghvesh Singh,Adv.

Mr. K.R. Sasiprabhu,Adv.

Mr. Pramod B. Aggarwala,Adv.

UPON hearing counsel the Court made the following

O R D E R

CIVIL APPEAL NO.8563 OF 2001

Arguments heard.

Judgment reserved.

Contd....2/-

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CIVIL APPEAL NOS.3417-3425 OF 2002 AND 4398 OF 2003

Heard in part.

For continuation of arguments, list on 21.11.2006.

(Neena Verma)

(Madhu Saxena)

Court Master

Court Master

